- (i) Average Stock Holding is likely to increase from 352.94 LMT in 2018-19
  (RE) to 422.86 LMT in 2019-20 (BE).
- (ii) Increase in CWC/SWC rates has been considered in 2019-20 @ 10% pa over previous year.
- (iii) Payment of arrear of staff (working in godown) salary due from 1.1.2017 has been considered in 2019-20 (BE).

## Increase in counterfeit products in the country

1360. SHRI SANJAY RAUT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether, according to estimates by the Authentication Solutions Providers' Association (ASPA), the number of counterfeit cases in currency, liquor, food and beverages, pharmaceuticals, personal care, documents, tobacco, automotive, construction material and chemicals have increased by nearly 15 per cent in the January-October period this year;

(b) if so, the details thereof and Government's reaction thereto; and

(c) the details of stringent measures taken or proposed to be taken by Government against manufacturers of counterfeit and sub-standard products, which have been the cause of many major tragedies claiming many human lives and economical loss to the country?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) No Such assessment has been made by the Department. However, to protect the interests of the consumers, the Consumer Protection Act, 2019, published on 9th August, 2019, provides for punishment by a competent court for manufacturing for sale or storing, selling or distributing or importing products containing adulterant, or spurious goods.

## Export of raw sugar to china

1361. SHRIMATI VIJILA SATHYANANTH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Indian sugar millers are seeking to export at least20 lakh tonnes of raw sugar to China;

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(b) if so, the details thereof;

(c) whether it is also a fact that a contract for exporting 15,000 tonnes of raw sugar has been entered between the Indian Sugar Mills Association and China Oil and Food Corporation (COFCO); and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) The Central Government has fixed maximum admissible export quantity of 60 LMT among sugar mills to be exported during sugar season 2019-20. The sugar mills are free to export the sugar as per their commercial decision.

The Government of China follow import quota system to protect its domestic industry. The import quota for next year is yet to be announced.

(c) and (d) As per industry sources, a Memorandum of Understanding (MoU) has been signed between one Indian sugar mill and COFCO Corporation of China for supply of 22,000 MT of raw sugar.

## Donation of surplus foodgrains to needy countries

1362. SHRI G.C. CHANDRASHEKHAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Ministry has approached the Ministry of External Affairs regarding giving away of the surplus grain stock as humanitarian aid to deserving countries;

(b) if so, the details thereof;

(c) whether the FCI granaries are overflowing and the stock may get damaged if not relocated soon;

(d) if so, the details thereof;

(e) whether the procurement of wheat and rice in the Central pool is increasing over the years;